

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :06/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	SEBI Appeal	228/2019	Pat Financial Consultants Pvt. Ltd. and Others Vs. SEBI	Neville Lashkari,Adv. i/b M and M Legal Ventures Vivek Shah,Adv. i/b ELP
Sub Matter(Disposed) : Misc. Application/0000780/2021				
	SEBI Appeal	229/2019	Gandhiv Investment Pvt. Ltd. Vs. SEBI	Neville Lashkari,Adv. i/b M and M Legal Ventures Vivek Shah,Adv. i/b ELP
2	SEBI Appeal	71/2021	Krishna Kumar Periwal Vs. SEBI	Mr. Pulkit Sharma, Advocate MDP and Partners

549-ADMISSION-COURTCODE-SCORESBURMAH-11.10 AM

3	Misc. Application	962/2021	JOHN DOUGLAS PRINGLEXEMPTION Vs. SEBI AND ORS.	Ms. Aparajita Chandra, Advocate
(Main Matter Number :SEBI Appeal/0000614/2021)				
	SEBI Appeal	614/2021	JOHN DOUGLAS PRINGLE Vs. SEBI AND ORS.	Ms. Aparajita Chandra, Advocate
Sub Matter : Misc. Application/0000962/2021				

558-ADM-PASSWORD-NONINDEPENDENTDIRECTOR-11.15A.M.

4	Misc. Application	944/2021	CENTURY ENKA LIMITED-DELAY Vs. SEBI AND ORS.	Mr.C B Gagrani, AR
(Main Matter Number :SEBI Appeal/0000624/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	624/2021	CENTURY ENKA LIMITED Vs. SEBI AND ORS.	Mr.C B Gagrani, AR
Sub Matter :		Misc. Application/0000944/2021		
<u>563-ADMISSION-COURTCODE-MARGINSUFFICIENCY-11.20a.m</u>				
	Misc. Application	1134/2021	MR. SHAUNAK JAGDISH SHAH AND ANR.-STAY Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
(Main Matter Number :		SEBI Appeal/0000629/2021)		
5	SEBI Appeal	628/2021	B.P.EQUITIES PRIVATE LIMITED Vs. SEBI	Shah and Ramaiya
6	SEBI Appeal	629/2021	MR. SHAUNAK JAGDISH SHAH AND ANR. Vs. SEBI	M AND M Legal Ventures Advocates and Solicitors
Sub Matter :		Misc. Application/0001134/2021		
<u>564-ADMISSION-COURTCODE-PFUTPDEBAR-11.25a.m.</u>				
7	Misc. Application	998/2021	PREM LATA NAHAR-DELAY Vs. SEBI	CA Ketan Rupani Chartered Accountant
(Main Matter Number :		SEBI Appeal/0000630/2021)		
	Misc. Application	999/2021	PREM LATA NAHAR-STAY Vs. SEBI	CA Ketan Rupani Chartered Accountant
(Main Matter Number :		SEBI Appeal/0000630/2021)		
	SEBI Appeal	630/2021	PREM LATA NAHAR Vs. SEBI	CA Ketan Rupani Chartered Accountant
Sub Matter :		Misc. Application/0000998/2021		
Sub Matter :		Misc. Application/0000999/2021		

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<u>565-ADMISSION-COURTCODE-ILLIQUIDSTOCKOPTIONS-11.30</u>				
8	SEBI Appeal	631/2021	AAJ JAY CONSULTANTS AND INVESTMENTS PVT. LTD. Vs. SEBI	Ms. Anjali Agrawal, Advocate
<u>566-ADMISSION-COURTCODE-MANAGERUPSI-11.35a.m.</u>				
9	SEBI Appeal	638/2021	PRATEEK SARAWGI Vs. SEBI	Legis Law Practice
<u>567-ADMISSION-COURTCODE-MADIRECTIONS-11.40A.M.</u>				
	SEBI Appeal	173/2009	Liberty Stocklinks Pvt. Ltd and Anr. Vs. SEBI AND ANR.	Advocate L L JAIN
Sub Matter :		Misc. Application/0001137/2021		
10	Misc. Application	1137/2021	Vikas Mehta -Applicant Vs. SEBI AND ANR.	Advocate L L JAIN
(Main Matter Number :SEBI Appeal/0000173/2009)				
<u>274-ADMDISPOSAL-COURTCODE-CATGDR-11.45AM</u>				
11	SEBI Appeal	439/2019	CAT Technologies Ltd. and Ors. Vs. SEBI	Joby Mathew,Adv. i/b Joby Mathew and Associates
<u>227-DISPOSAL-COURTCODE-PITRESTRAINED-AT-11.55 AM</u>				
12	SEBI Appeal	59/2020	Pia Jhonson and Anr. Vs. SEBI	PARINAM ASSOCIATES ELP
A/W	SEBI Appeal	473/2021	Pia Johnson Vs. SEBI	PARINAM ASSOCIATES LAW
<u>280-ADMDISPOSAL- COURTCODE-SCRACIRCULARS-12 NOON</u>				
13	SEBI Appeal	92/2021	ASIT C MEHTA INTERMEDIATES PVT. LTD.	Mr.Pankaj

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Vs.
SEBI

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	Misc. Application	227/2021	ASIT C. MEHTA INTERMEDIATES LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000317/2021)				
	SEBI Appeal	317/2021	ASIT C MEHTA INTERMEDIATES LTD. Vs. SEBI	Visesha Law Services
Sub Matter :		Misc. Application/0000227/2021		
<u>301DISPOSAL-COURTCODE-DILIGENCEDISPARITY-AT12.05PM</u>				
14	SEBI Appeal	90/2020	ICRA Limited Vs. SEBI	L and L Parners
A/W	SEBI Appeal	103/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co.
A/W	SEBI Appeal	456/2020	India Ratings and Research Private Limited Vs. SEBI	i/b Shardul Amarchand Mangaldas and Co. i/b. K. Ashar and Co.
A/W	SEBI Appeal	556/2020	CARE Ratings Limited Vs. SEBI	i/b Joby Mathew and Associates i/b K. Ashar and Co.
	Misc. Application	473/2020	ICRA LIMITED Vs. SEBI	i/b Luthra and Luthra i/b K. Ashar and Co.
(Main Matter Number :SEBI Appeal/0000523/2020)				
A/W	SEBI Appeal	523/2020	ICRA LIMITED Vs. SEBI	L and L Partners
Sub Matter :		Misc. Application/0000473/2020		

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<u>113- ADMDISPOSAL-EXPELLEDMEMBER-AT 12.15P.M</u>				
15	SEBI Appeal	145/2021	Stampede Capital Ltd. Vs. National Stock Exchange of India Ltd.	Mr. Somsekhar Sundaresan, Advocate Mr. Pradeep Sancheti, Senior Counsel
	Sub Matter :	Misc. Application/0000283/2021		
	Sub Matter :	Misc. Application/0000284/2021		
	Misc. Application	283/2021	STAMPEDE CAPITAL LTD. Vs. NSEIL	
	(Main Matter Number :SEBI Appeal/0000145/2021)			
	Misc. Application	284/2021	STAMPEDE CAPITAL LTD. Vs. NSEIL	
	(Main Matter Number :SEBI Appeal/0000145/2021)			
A/W	SEBI Appeal	494/2021	Stampede Capital Ltd. Vs. NSEIL	vishesha Law MKA
<u>379-ADM DISPOSAL-COURTCODE-FINELODR-AT12.25PM</u>				
16	SEBI Appeal	136/2021	C and C Construction Ltd. Vs. BSE Ltd. and Anr.	Fortis India Law MKA and Co.
<u>497-ADM-COURTCODE-SOLIDCARDBIDERECOVERY-AT12.27 PM</u>				
17	Misc. Application	968/2021	DILIP S. SHAH-Delay Vs. SEBI	Corporate Attorneys
	(Main Matter Number :SEBI Appeal/0000557/2021)			
	SEBI Appeal	557/2021	DILIP S. SHAH Vs. SEBI	Corporate Attorneys
	Sub Matter :	Misc. Application/0000968/2021		
	Sub Matter :	Misc. Application/0001117/2021		
	Misc. Application	1117/2021	Dilip S. Shah Vs. SEBI	Corporate Attorneys
	(Main Matter Number :SEBI Appeal/0000557/2021)			

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<u>532-ADMISSION-COURTCODE-RECOVERY-AT-12.29 P M</u>				
18	SEBI Appeal	590/2021	RAJESH JAYANTILAL SAVADIA Vs. SEBI	Mr.Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0001116/2021		
	Misc. Application	1116/2021	RAJESH JAYANTILAL SAVADIA-DELAY Vs. SEBI	Mr.Vikas Bengani, Advocate
(Main Matter Number :SEBI Appeal/0000590/2021)				
<u>396-PARTHEARD-CODE-ALLEGATIONSSCNIO-12.35 P.M.</u>				
19	SEBI Appeal	319/2020	Praveen Kurele and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	323/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
Sub Matter :		Misc. Application/0000332/2020		
	SEBI Appeal	324/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
Sub Matter :		Misc. Application/0000334/2020		
	Misc. Application	332/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000323/2020)				
	Misc. Application	334/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000324/2020)				
	SEBI Appeal	358/2020	Manish Kumar Garg Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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	SEBI Appeal	364/2020	Sanjeev Sanghi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	365/2020	Pranveer Singh Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	422/2020	Raghuvansh Agrofarms Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	SEBI Appeal	423/2020	Litmus Investment Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	SEBI Appeal	374/2020	Sajan Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	375/2020	Vivek Karwa Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	376/2020	Geeta Mishra and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	377/2020	Sanjay Kumar Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	435/2020	Manisha Sharma Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	398/2020	Ashok Kumar Maheshwari and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

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	SEBI Appeal	399/2020	Manoj Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	400/2020	Narendra Kumar and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	401/2020	Divya Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	437/2020	Shubham Agarwal and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	452/2020	Bakliwal Vyapar Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	453/2020	Deepak Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	462/2020	Jasmine Commodities Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	463/2020	Aviral Industries Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	480/2020	Seema Kapoor and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	501/2020	Vinay Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	531/2020	Santosh Kumar Vs. SEBI	S. K. Jain and Co. Vidhii Partners

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	SEBI Appeal	492/2020	Kavita Awasti and Anr. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	493/2020	KPK Fin Consultancy Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	553/2020	Param Jeet Singh Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	555/2020	Shrishti E Systems Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	67/2021	Subodh Agarwal Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	Misc. Application	91/2021	Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
(Main Matter Number :SEBI Appeal/0000131/2021)				
	SEBI Appeal	131/2021	Mr. Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
Sub Matter :		Misc. Application/0000091/2021		
	Misc. Application	211/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Company Vidhii Partners
(Main Matter Number :SEBI Appeal/0000195/2021)				
	SEBI Appeal	195/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
Sub Matter :		Misc. Application/0000211/2021		

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	SEBI Appeal	354/2021	Deepa Mittal Vs. SEBI	Ketan Rupani and Company Vidhii Partners
	SEBI Appeal	355/2021	Manoj Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	SEBI Appeal	356/2021	Santosh Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	SEBI Appeal	357/2021	Sandhya Agarwal and Ors. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	SEBI Appeal	477/2021	Mridula Agarwal Vs. SEBI	Mr.Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000739/2021				
	SEBI Appeal	478/2021	Kamta Prasad Pandey Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000740/2021				
	SEBI Appeal	479/2021	Akhilesh Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000741/2021				
	SEBI Appeal	480/2021	Jeetendra Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000742/2021				
	SEBI Appeal	481/2021	VASUNDHARA CAPITAL and SECURITIES LTD Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000743/2021				

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	SEBI Appeal	482/2021	RENU AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) :		Misc. Application/0000744/2021		
	SEBI Appeal	483/2021	RAJ KUMAR AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) :		Misc. Application/0000745/2021		
	SEBI Appeal	484/2021	SUBODH AGARWAL Vs. SEBI	Advocate Batatawala Yahya
Sub Matter(Disposed) :		Misc. Application/0000746/2021		